

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.2576

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/AGRAHAYANA 24,1937 (SAKA)

TERRORIST FINANCING

2576. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has come to the notice of the Government that some corporate bodies are also committing offences in financing the terrorist activities;

(b) if so, the number of such cases reported during each of the last three years and the current year; and

(c) the measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): As per the available inputs and reports of Central Intelligence/ Security Agencies no instances have come to the notice of the Government disclosing involvement of Corporate Bodies in financing terrorist activities in the hinterland.

The Unlawful Activities (Prevention) Act, 1967 (UAPA) is an effective instrumentality to combat offences relating to terrorist financing. A special Combating Financing of Terrorism (CFT) Cell has been specially created in the Ministry of Home Affairs in 2011, to coordinate with the Central Intelligence/ Enforcement Agencies and the State law Enforcement Agencies for an integrated approach to tackle the problem of terror funding. Also a Terror Funding and Fake Currency Cell has been set up in the National Investigation Agency to investigate Terror Funding cases.

The unlawful Activities (Prevention) Act, 1967 has been strengthened by amendments in 2013 which inter-alia includes enlarging the scope of proceeds of terrorism to include any property intended to be used for terrorism, enlarging the scope of Section 17 relating to punishment for raising funds for terrorist act by including within its scope, raising of funds both from legitimate or illegitimate sources by a terrorist organization, terrorist gang or by an individual terrorist, and includes within its scope offences by companies, societies or trusts.
